

*By e-mail*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-119/2001/2432/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Smti Sharmila Bhuyan,  
District and Sessions Judge,  
Nalbari.

Dated Guwahati the 7<sup>th</sup> May, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No. DJNB/1331 Date 06.05.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for station leave permission w.e.f. the evening of 07.05.2019 till the morning of 08.05.2019, has been ~~granted~~ <sup>✓</sup> ~~rejected~~. The senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

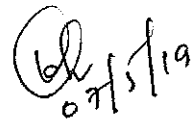
Sd/-

**JT. REGISTRAR(VIGILANCE)**

Memo NO.HC.VII-119/2001/2433/A, dated 07.05.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.



**JT. REGISTRAR (VIGILANCE)**

